

PENDENCY REPORT AS ON 08-01-2026		
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2317
2	ADMLA-Admiralty Suits Appeal	2
3	ADMLS-Admiralty Suits.	14
4	AHO-Appeal Against High Court Order.	6
5	ARBA-Appeals under Arbitration Conciliation Act	180
6	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	4
7	ARBP-Petitions under Arbitration and Conciliation Act	172
8	AS-Admiralty Suit.	1
9	BLAPL-Bail Application.	2239
10	CMAPL-Miscellaneous Applications.	3475
11	CMPAT-Company Act.	50
12	CMP-Civil Miscellaneous Petition	3749
13	COA-Appeals against judgement in Comp.Pet.	9
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	8
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	10820
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	9
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	16
20	CONTR-Proceeding relating to Criminal Contempt	226
21	COPET-Orginal Petition (Companies Act.)	94
22	CRA-Criminal Appeals	559

23	CRLA-Appeal against Judgement/Sentence.	13246
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1135
25	CRLMA-Other Miscellaneous Application.	844
26	CRLMC-Appl.under Sec.482 Cr.P.C.	5802
27	CRLMP-Criminal Miscellaneous Petition	717
28	CRLREV-Criminal Revision.	9731
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	18
31	CRP-Revision Petition.	99
32	CRREV-Criminal Revision	185
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	2
36	CVREV-Civil Revision.	12
37	CVRVW-Civil Review.	11
38	DSREF-Confirmation under Sec.336 Cr.P.C.	4
39	EC-Execution Case.	2
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	3
43	EXOS-Execution Application.	3
44	EXP-Execution Petition.	97
45	FA-First Appeal	114
46	FAO-First Appeal from Orders.	2348
47	FA(OS)-FA from Judgement in original suits.	1

48	GA-Government Appeals	95
49	GCRLA-Government Appeals	402
50	GUAP-Pet. under Guardianship and Wards Act.	48
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	232
53	JCRA-Jail Criminal Appeals	11
54	JCRLA-Jail Criminal Appeal	1257
55	JCRLRV-Jail Criminal Revision.	16
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	637
58	LAREF-References (Land Acquisition Act)	1
59	LPA-Letters Patent Appeals.	26
60	MACA-Motor Accident Appeals.	5995
61	MAC-Motor Accident Claims.	1
62	MA-Miscellaneous Appeals	29
63	MATA-Matrimonial Cases (Appeals)	1616
64	MFA-FA against Spl. Jurisdiction Cases.	6
65	MJC-Misc.Judicial Case.	51
66	MSA-SA from judgements in Misc. Cases.	194
67	OCRMC-Original Crl. Miscellaneous Case	1
68	OJC-Original Jurisdiction case (Writ)	277
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	179
72	OTC-Other Tax Case.	1

73	OVTA-Tax Appeal Under OVAT Act	2
74	RFA-FA from Judgement and Decree in Suit	402
75	RPFAM-Revision US 19 of Family Court Act.	1265
76	RSA-Second Appeal from Judgement and Decree.	7566
77	RVWPET-Review Petition.	2370
78	RVWPET(RPC)-Review Petition in Cuttack Bench	14
79	RVWPET(RP)-Review Petition in Bhubaneswar Bench	7
80	SAO-Second Appeal from Appellate Order.	199
81	SA-Second Appeal	701
82	SCLP-Pet.for leave to appeal to Supreme Court	1
83	SJC-Special Jurisdiction Case (Tax Matters)	15
84	SM-Suo Motu.	35
85	SPA-Sp.Appeal before DB ...	1
86	STAPL-Appl.for direction to make a reference.	2
87	STREV-Sales Tax Revision.	445
88	TA-Tax Appeal	5
89	TREV-Tax Revesion	1
90	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	225
91	TRP(C)-Transfer Petition under Sec.24 CPC	587
92	WA-Appeals before DB against SB Judgement	7297
93	WPC(OAC)-Original Application in Cuttack Bench	207
94	WPC(OA)-Original Application in Bhubaneswar Bench	43
95	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
96	WPC(OAS)-Original Application in Sambalpur Bench	4
97	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	220

98	WPC(TAC)-Transfer Application in Cuttack Bench	3
99	WPC(T)-Temporary Number in Bhubaneswar	1
100	WP(C)-Writ Petition under Art.226 and 227.	67949
Grand Total		159016

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